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- (2) Twenty-Eighth Report on Action Taken by the Government on the Recommendations contained in the Twenty-fourth Report (Tenth Lok Sabha) on Non-Conventional Energy Sources Schemes and the Consumer.
- (3) Twenty-Ninth Report on Action Taken by the Government on the Recommendations contained in the Twentieth Report (Tenth Lok Sabha) on Demands for Grants (1995-96) of Ministry of Power.
- (4) Thirtieth Report on Action Taken by the Government on Recommendations contained in the Twenty-Fifth Report (Tenth Lok Sabha) on 'Coal Linkages - Policy and its implementation - An examination'.
- (5) Thirty-Fifth Report on Action Taken by the Government on Recommendations contained in the Twenty-First Report (Tenth Lok Sabha) on Demands for Grants (1995-96) of Ministry of Coal.
- (6) Thirty-Second Report on Action Taken by the Government on Recommendations contained in the Twenty-Sixth Report (Tenth Lok Sabha) on 'New Policy Initiatives in Power Sector 0 Status of implementation and their impact on the economy'.
- (7) Thirty-third Report on Action Taken by the Government on Recommendations contained in the Twenty-Third Report (Tenth Lok Sabha) on Demands for Grants (1995-96) of Department of Atomic Energy.
- (8) Thirty-Fourth Report on 'Nuclear Power Programme - An Evaluation' and the Minutes of the Sittings of the Sub-Committee/Committee relating thereto.
- (9) Thirty-Fifth Report on 'Rehabilitation Policy of Tehri Hydro Electric Project - A case study' and the Minutes of the Sittings of the Sub-Committee/Committee relating thereto.

#### 14.13½ hrs.

# STANDING COMMITTEE ON EXTERNAL AFFAIRS TENTH REPORT

### [English]

SHRI INDER JIT (Darjeeling): I beg to present the Tenth Report (Hindi and English Versions) of the Standing Committee on External Affairs on Action Taken on the Recommendations contained in the Sixth Report of the Committee on Demands for Grants of the Ministry of External Affairs for 1995-96.

#### 14.13% hrs.

## STANDING COMMITTEE ON FINANCE NINETEENTH REPORT

[English]

SHRIMATI MARAGATHAM CHANDRASEKHAR (Sriperumbudur): I beg to present the Nineteenth Report (Hindi and English Versions) of the Standing Committee on Finance on the Salary, Allowance and Pertsion of Members of Parliament (Second Amendment) Bill, 1995.

### 14.14 hrs.

# STANDING COMMITTEE ON RAILWAYS SEVENTEENTH AND EIGHTEENTH REPORTS

### [Translation]

SHRI DILEEP SINGH BHURIA (Jhabua): I beg to present the following Reports (Hindi and English Versions) of the Standing Committee on Railways (1995-96):

- (1) Seventeenth Report on Action Taken by Government on the Recommendations/ Observations contained in the 15th Report of the Committee on 'Electrification of Railway Lines'.
- (2) Eighteenth Report on Action Taken by Government on the Recommendations/ Observations contained in 12th Report of the Committee on 'Production Units of Indian Railways'.

#### 14.141/2 hrs.

### STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

### TWENTIETH AND TWENTY-FIRST REPORTS

### [English]

SHRI PRITHVIRAJ D. CHAVAN (Karad): I beg to present the following Reports (Hindi and English Versions) of the Standing Committee on Urban and Rural Development:

- (1) Twentieth Report on Action Taken by Government on the recommendations contained in the Tenth Report on Nehru Rozgar Yojana.
- (2) Twenty-first Report on Action Taken by Government on the recommendations contained in the Fifteenth Report on Demands for Grants (1995-96) of Ministry of Urban Affairs and Employment.